

From,

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/ Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, HN. 23/16, Circular Road, Dalanwala, Dehradun.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

**C.L. No. 05/UHC/Admin.A/2023**

**Dated: February 23, 2023.**

**Sub: Partial Modification in Nomination of Administrative Judge(s).**

Sir/Madam,

In partial modification to earlier C.L. No. 01 Dated : January 03, 2023, C.L. No. 01 Dated: May 21, 2022 and C.L. No. 13 Dated: October 11, 2021 on the subject noted above, I am directed to inform that, now the following Hon'ble Judges would be the Administrative Judge In-charge of the Districts, shown against their name:-

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| 1. Hon'ble Mr. Justice Manoj Kumar Tiwari  | : Dehradun , Haridwar, Nainital and Tehri Garhwal. |
| 2. Hon'ble Mr. Justice Sharad Kumar Sharma | : Bageshwar and U.S.Nagar .                        |
| 3. Hon'ble Mr. Justice Ravindra Maithani   | : Almora, Champawat, Pithoragarh and Uttarkashi.   |
| 4. Hon'bl Mr. Justice Alok Kumar Verma     | : Chamoli, Pauri Garhwal and Rudraprayag.          |

You are therefore, informed accordingly.

Yours sincerely,

Sd/-

(Vivek Bharti Sharma)

**No. 846/I-d-2/Admin.A/2005**

**Dated: February 23, 2023.**

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars of the Court.
4. P.S. to Registrar General.
5. Secretary, High Court Legal Services Committee.
6. Joint Registrars/Deputy Registrars/Joint P.P.S./Head P.S./Assistant Registrars/C.P.O./Section Officers of the Court.
7. Assistant Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
8. Management Officer/Protocol Officer/Public Relation Officer of the Court.
9. Guard File.

**Registrar General**